

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 09/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr. Uday singh, Adv.

Mr. Sridhar Potaraju, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last opportunity is granted to respondent nos. 1 to 3 for filing counter affidavit on behalf of all the three respondents and vakalatnama also to be filed on behalf of respondent nos. 2 and 3 within the same period.

Respondent no. 4 has already filed counter affidavit

List again on 05.07.2016.

(PAWAN DEV KOTWAL)
Registrar